

investigate, *inter alia*, into cases of smuggling having wide ramifications or international connection.]

REVENUE FROM SALE OF FOREIGN LIQUOR

*637. SHRI RAM SINGH: Will the Minister of FINANCE be pleased to state:

(a) the total annual revenue accruing from the sale of foreign liquor in the Union territory of Delhi;

(b) what is the landed cost and the excise duty levied per bottle; and

(c) whether the sale price of foreign liquor is controlled by Government and if so, details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) 1963-64: Rs. 90,39,245.

(b) The landed cost of imported liquor varies according to types and qualities and full details are not immediately available. For certain types of Whisky the landed cost, excluding clearance charges and wharfage, is reported to be Rs. 64 per case of 12 quart bottles. No excise duty is leviable on such imported liquors but certain assessment fees are charged at the point of sale. The excise duty on Indian made foreign types of liquors other than Beer, is Rs. 18.50 per proof litre. On Beer it is Re. 0.35 paise per bulk litre.

(c) No, Sir.

†WORKING GROUP FOR NATIONAL MINIMUM OF INCOME

*472. SHRI M. C. SHAH: Will the Minister of PLANNING be pleased to state:

(a) whether it is fact that the seminar on "Planning in the context of Balanced Development of material and spiritual values and resources of life" which was held in New Delhi

in the first week of April 1962, appointed a working group headed by Prof. D. R. Gadgil, to study the problem of fixing a national minimum of income; and

(b) if so, what are the main recommendations made by this working group?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) and (b) The Seminar, jointly sponsored by the (1) Gokhale Institute of Politics and Economics, (2) Institute of Economic Growth, (3) Gandhian Institute of Studies, appointed a Working Group with Prof. V.K.R.V. Rao as Chairman. The Working Group has not published any report.

"ओन योर होम" स्कीम

५४६. श्री भगवत नारायण भागवत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि भारतीय जीवनबीमा निगमकी "ओन योर होम" स्कीम के अन्तर्गत अब तक कौन-कौन से स्थान लाये गये हैं ?

†[OWN YOUR HOME SCHEME

546. SHRI B. N. BHARGAVA: Will the Minister of FINANCE be pleased to state the names of places which have so far been brought under the "Own Your Home" Scheme of the Life Insurance Corporation of India?

वित्त मंत्री (श्री टी० टी० कृष्णमाचारी) : उन स्थानों की सूची जहाँ निगम की "अपने घर के मालिक आप बनें" (ओन योर होम) योजना चालू है :

1. आगरा
2. अहमदाबाद
3. अजमेर
4. इलाहाबाद

†Postponed from the 9th December, 1964.

†[] English translation.